

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No .411/KB/2017 IA.No. 412/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

Name of the Company		Usha Martin Ventures Ltd & Ors -Vs- Usha martin Ltd & Anr		
U	nder Section	241/242	A Bridge of the Control	
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
		The Part of the Pa	/	
		hunjhunwala)	Respondentno. 2	2/2.9.
<u>.</u> .	MA V.V.V.	Santony, Adv		
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May May	Tershan Ho	sunerjee St. Adv.		mers hvarya fimar Ana 22.09.20

2. ARIF ALI SOUVIK MAZUMBAR 3 Applicant/State Bank of India Samik Mgmoh.
2. ARIF ALI

ORDER

Ld. Counsel for the applicant in IA No. 412/KB/2017, State Bank of India and the Ld. Counsel for the petitioners and the respondent nos. 1 and 2 are present.

Ld. Counsel for the petitioners prayed that he may be permitted to file reply. Prayer is allowed. Remaining respondents are interested to file reply affidavit. Petitioners and respondents are to file reply affidavit within 26/10/2017 by giving a copy to the other side. Rejoinder, if any, may be filed within 7 days thereafter.

List it on 07/11/2017.

(Jinan K.R.) Member (Judicial)